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MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI: DATED 15th MAY, 1982

NOTIFICATION
(INCOME-TAX)

No. 4595 (F.No.197/82/79-IT(AI): M) In exercise of the powers conferred by clause (iv) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "The West Bengal Spastics Society" for the purpose of the said section for the period covered by the assessment years 1980-81 to 1982-83.

Sd/- (HEMAD JAIN)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

to

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Sakuri Garden), New Delhi.

Copy to:-

1. The Hony. Trustee, The West Bengal Spastics Society, 15, Belvedere Court, 11 & 13, Alipore Road, Calcutta - 700027, with reference to his application dated 24.4.1979.
2. The Commissioner of Income-tax, West Bengal-VII, Calcutta, with reference to his letter No. Assmt./10255/CE/82/197/74-75, dated 19.3.82.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(RIS)/(RMR)/(Rw.), New Delhi.
5. Director of GAT Services (Income-tax), 1st Floor, Akash-Chalith, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T. Wing of C.B.D.T., New Delhi.
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9. Director of Training, IRS, National Academy of Direct Taxes, Nagpur (5 copies).
10. Shri P.R. Kartha, Jr. Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

Sd/- (ANNA RAM)
SECTION OFFICER

MINISTRY OF FINANCE (DEPARTMENT OF REVENUE).